

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 24.11.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

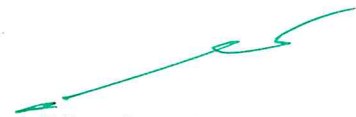
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 52/13	TP 49/16	For hearing	397/ 398	Chaitanya Manohar Vs. All Square Realtors I. P. Ltd. & 6 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	usha 9611535696.	Res 1, 2, & 4.	usha
2)	<del>Prasanna</del> AMARGHYA K. CHANDAR	Petitioner	Ashok Kumar Chandan

**ORDER**

Counsel for Petitioner is present. Counsel for Respondent is also present. I.A 152/17 is taken up today. Counsel for Respondent in I.A 152/17 reported no counter. However, notice to be issued to the proposed party before passing any final order on this Application. Registry to prepare notice to the proposed party as shown in I.A 152/17 and Counsel for petitioner to collect the same from the registry and to serve it on proposed party. List it on 18/12/2017.

  
**Member (T)**

  
**Member (J)**